



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.09.2023

NOTICE

Please take notice that the following matters adjourned on 05.09.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App (AT) No. 360 of 2019 (PH)	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	05.09.2023	06.10.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar